

From

District Magistrate, Hisar

To,

The Registrar,
Hon'ble National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi-110001.

Memo No.

1265

Date 26/04/2023

Sub: Interim action taken report in compliance with the order dated 03.02.2023 in the matter of OA No. 50 of 2023 titled as Jitender Singh Vs Union of India and Ors.

Ref: Kindly refer to the subject noted above.

In this connection, please find enclosed herewith the Interim action taken report in compliance with the order dated 03.02.2023 in the matter of OA No. 50 of 2023 titled as Jitender Singh Vs Union of India and Ors. may kindly be provided for incorporation please.

This is submitted for your kind information and further necessary action please.

DA/- As above


District Magistrate,
Hisar

Interim report in compliance with Hon'ble NGT Orders in the matter of O.A. No. 50 of 2023 titled as Jitender Singh Vs Union of India and Ors.

Abstract: The Hon'ble National Green Tribunal vide its order dated 03.02.2023 in O.A.No. 50 of 2023 has directed as follows:

"7. A factual and action taken report about compliance status be furnished by joint Committee of CPCB, State PCB and District Magistrate after verification of facts on the ground within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. State PCB will be the nodal agency for the purpose. The Committee may meet within two weeks and it will be open to the Committee to meet online or offline as may be required except the site visits. The report may in particular mention compliance status of siting criteria, carrying capacity, compliance with directions on zig-zag technology, compliance with the standards including provisions for monitoring and type of fuel used on the pattern of earlier orders, with reference to relevant data of the said District. In case there is noncompliance, the statutory regulators may take action and put the units in question to notice of these proceedings for response of such units before this Tribunal, if any. A copy of the report also be placed on the website of the State PCB with intimation to such units. Such notice will not be required to the units found compliant. However, view about compliance status will be open to be considered by this Tribunal".

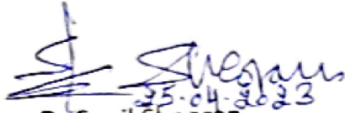
1. In compliance with the said order the joint committee directed for field visits by the concerned SDMs of Hisar district as representative of District Magistrate, Hisar (Sh. Vikas Yadav, HCS, SDM Narnaund, District Hisar, Sh. Jaiveer Yadav, HCS, SDM, Hisar, Sh. Ashwir Nain, HCS, SDM Barwala, District Hisar, Sh. Jitender Singh, HCS, SDM Hansi, District Hisar to visit the brick kiln with Sh. Suneel Dave, Scientist-E, CPCB, Chandigarh Office & Dr. Sunil Sheoran, Scientist-B, HSPCB, Hisar Region.
2. For the above purpose the committee, along with representative SDMs, has held its first meeting through video conferencing on 01.03.2023 at 11:00 AM in compliance of order dated 03.02.2023. Copy of minutes of meeting is attached as Annexure-A.
3. A field visit was conducted on 05.03.2023 in which 08 Nos. of brick kilns were inspected w.r.t. compliance assessment in reference to order dated 03.02.2023 in this matter.



4. The field visits of the brick kilns were further conducted on 25.04.2023 as selected considering the jurisdiction of respective Sub Divisional Magistrate, size of the unit and the earlier environmental compliance status as available with the HSPCB and visited 10 brick kilns for assessment of compliance of brick kilns regarding siting criteria, carrying capacity, compliance with directions on zig-zag technology, compliance with the standards including provisions for monitoring and type of fuel used.
5. During inspection on 25.04.2023, it was found **two** units namely M/s Mor Bhatta Company, Village- Dharam Kheri, Tehsil Narnaund, Hisar not complying environmental norms w.r.t. operating without obtaining Consent to Operate and using illegal fuel (plastic scrap) & M/s Aggarwal Genuine makers BKI, Village- Baddo Patti 1, Distt. Hisar not complying with provisions for stack monitoring facility i.e ladder, platform The State Pollution Control Board has served the show cause notices to the both environmental norms non- Complying brick kilns on 25.04.2023 for closure under section 31-A, prosecution under section 37, 38 & 41 of Air (Prevention and Control of Pollution) Act, 1981 and for levying an Environmental Compensation as per Board policy dated 22.12.2021.
6. For conduct of stack emission monitoring of individual brick kilns as well as ambient air quality monitoring of 05 clusters located in the jurisdiction of district Hisar laboratories recognized under Environment Protection Act, 1986 are to be used. This activity required a time of about **04 months** to complete the exercise of individual brick kiln stack monitoring and ambient air quality monitoring for carrying capacity assessment of the area.
7. For the assessment mentioned in point No. 06 as per information provided by HSPCB, Hisar Region in the jurisdiction of Hisar district, a total number of 271 units installed and operational which are air polluting in nature. Out of these 5 units are large scale (1. Laxmi Pipes Limited, Bhiwani Road, Hansi, Distt. Hisar, 2. Jindal Stainless (Hisar) Limited, (Cold Rolling Division), OP Jindal Marg, Hisar, 3. Broga Bath Fitting Private Limited, P. No. 98, Sector 27-28, Industrial Area, Hisar, 4. Jindal Stainless (Hisar) Limited (Hot Rolling Division), OP Jindal Marg, Hisar, 5. Rajiv Gandhi Thermal Power Plant, Village – Khedar, Barwala, Hisar), 03 units are of medium scale 65 units are of small scale and remaining 07 units are of micro scale besides 282 are brick kilns. In Hisar district 282 brick kilns have been registered with HSPCB. Out of which 191 units are having valid consent and operational after conversion of Fixed Chimney Bull Trench Kiln (FCBTK) to zig zag brick kiln, 40 brick kilns have been closed by its own, 37 brick kilns are dismantled and 14 were found non- complying and closed by the Board. The list of air polluting units (other than brick kilns) operating in the district Hisar is enclosed as **Annexure-B**. A map depicting the location of brick kiln clusters and other air polluting industries is under preparation.

The committee further request to grant a time period of 04 months to complete the exercise of preparing & filing a comprehensive report regarding compliance status of siting criteria, carrying capacity and compliance with the directions on zig-zag technology, compliance with the standards including provisions for monitoring and type of fuel used, with reference to relevant data of the Hisar District. Further, in compliance with the orders of the Hon'ble NGT an action taken report based on the non-compliance, if any shall also be filed alongwith the above said comprehensive report.

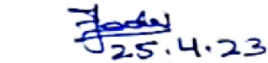
Copy of photographs taken at time of inspection attached as Annexure C-
is


25.04.2023
Dr Sunil Sheoran,

Sc-B, HSPCB,

Hisar Region

(Member, Jt. Committee)


25.4.23
Sh. Vikas Yadav,

Sub-Divisional Magistrate,

Narnaund


Sh. Jaiveer Yadav

Sub-Divisional Magistrate,

Hisar


Sh. Ashvir Nain


Sub-Divisional Magistrate-Barwala,


Sh. Jitender Singh

SDM-Hansi


25/04/2023
Sh. Suneel Dave

Sc-F, CPCB, Chandigarh
(Member, Jt. Committee)


Sh. Uttam Singh, IAS
District Magistrate,
Hisar
(Member, Jt. Committee)

Minutes of the meeting held on 01.03.2023 through online mode in compliance of Hon'ble NGT order dated 03.02.2023 in O.A. No. 50 of 2023 titled as Jitender Singh V/s Union of India and Ors of joint committee of CPCB, HSPCB, Hisar Region and Concerned SDMs Hisar district as representatives of District Magistrate Hisar.

A meeting was held on 01.03.2023 through online mode in compliance of Hon'ble NGT order dated 03.02.2023 in O.A. No. 50 of 2023 titled as Jitender Singh V/s Union of India and Ors of joint committee of CPCB, HSPCB, Hisar Region and Concerned SDMs Hisar district as representatives of District Magistrate Hisar. It was attended by the followings:

1. Sh. Suneel Dave, Scientist- E, CPCB, Chandigarh Office.
2. Sh. Shakti Singh, Regional Officer, HSPCB, Hisar Region.
3. Dr. Sunil Sheoran, Scientist-B, Hisar Region
4. Sh. Vikas Yadav, HCS, S.D.M. Narnaund, District- Hisar.
5. Sh. Jaiveer Yadav, HCS, S.D.M. Hisar.
6. Sh. Ashwir Nain, HCS, S.D.M. Barwala, District- Hisar.
7. Sh. Jitender Singh, HCS, S.D.M. Hansi, District- Hisar.

In the meeting on 01.03.2023, all the participants were apprised about the directions of Hon'ble NGT order dated 03.02.2023 in O.A. No. 50 of 2023 titled as Jitender Singh V/s Union of India and Ors.

For the Compliance of directions following points discuss in the meeting:-

1. Siting criteria of the Bricks kiln of Hisar District need to verify as per MoEF & CC notification dated 22.02.2022 according to applicability.
2. Carrying capacity of Hisar District regarding Air quality to be assessed by expert from CPCB & HSPCB, Hisar Region will provide necessary data for the same
3. Compliance regarding installation of Zig zag technology brick kilns in district Hisar need to be verify by the joint team.
4. Compliance with the standards including provisions for monitoring in Brick kilns such as Platform, Porthole & Ladder of District Hisar to be checked by the joint team.
5. During inspection need to check brick kilns production capacity (Bricks Number/Day), Fugitive dust emission control measures, In-house utilization of ash in brick making, Necessary approvals for extracting soil, Paving of roads, Covering of trucks/ Tractors .
6. Verification of type of fuel used by Bricks Kiln in District Hisar need to be verified whether brick Kilns are using approval fuel or not.
7. After assessing carrying capacity further remedy need to suggest regarding operation of Brick Kilns and air polluting unit in jurisdictions of Hisar Region, if required.
8. Representative from District Food and Supply Department, Hisar need to be associate the inspection of Brick Kiln along with joint team of CPCB, HSPCB & representative of DM, Hisar.
9. The air sampling of stacks of operational brick Kilns need to be conduct during inspection on random basis by the team. Further all brick kilns to produce recent MoEF approved laboratory analysis report.

10. The team will submit report on inspection performa covering all the facts of compliance sought by Hon'ble NGT in the said matter. Copy of inspection performa along with list of Brick Kilns attached herewith as **Annexure-1**.
11. The copy of NGT order dated 09.02.2023 in the OA No. 50 of 2023 along with application of applicant attached as **Annexure-2**.
12. Copy of Hon'ble Supreme court of India vide order dated 1305.2022 titled as NCR brick kilns association V/s Central Pollution control Board & Ors attached as **Annexure-3** & the copy of brick kilns notification dated 22.02.2022 issued by MoEF & CC attached as **Annexure-4**.
13. The team for inspection of brick kiln should have one representative of CPCB, HSPCB , DM Hisar & DFSC Hisar .

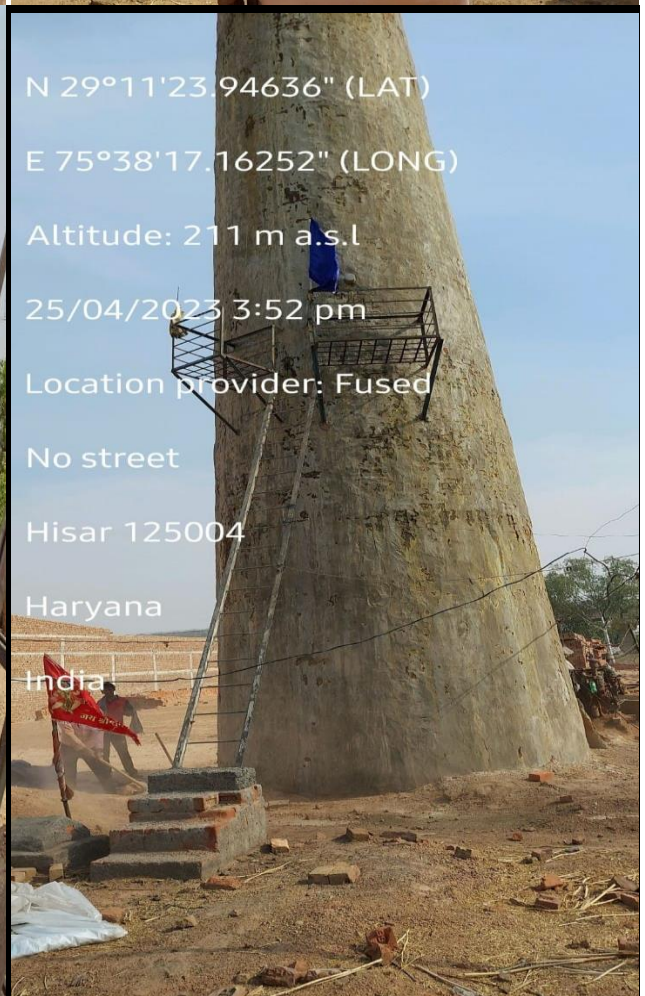
****The meeting ended with thanks to the members of joint committee ****

Annexure-B

List of Hisar Air polluting units.		
Sr No.	Name of the unit & address	Consent status
1	SRB TRADERS Dayalsingh Colony Hansi, Tehsil Hansi District Hisar	27963551 valid upto 31.03.2027
2	Oliver Power Solution Village- Kutabpur, Teh.- Hansi, Distt.- Hissar, Haryana	33566164 valid upto 22.02.2028
3	SHREE SHYAM SNACKS FOOD PRIVATE LIMITED UNIT 2 Plot No. 2 Agro Processing Cluster by SHREE SHYAM SNACKS FOOD PRIVATE LIMITED Village Jagan, Tehsil & District Hisar.	33539871 valid upto 31.03.2028
4	Franklin (India) Refractories 12Th K.M. Stone, Delhi Road, Hisar	33345056 VALID UPTO 31.03.2028
5	SAHARAN PLYWOOD INDUSTRIES VPO NANGTHALA	33345493 VALID UPTO 31.03.2028
6	SHRI BALAJI CONSTRUCTIONS VILLAGE KANWARI, TEHSIL HANSI, HISAR	33008762 vlid upto 31.03.2028
7	Eco Surgical (India) Plot No 181, Sector 27-28, Industrial Area-Hisar	32975506 valid upto 31.03.2027
8	OM INDIA INDUSTRIES VPO PATAN	32267458 VALID UPTO 31.03.2033
9	Ashoka Soap Mfg and Trading Co Dayal Singh Colony, Barwala Road, Hansi	32234542 VALID UPTO 31.03.2027
10	JINDAL ROLLING MILLS LIMITED 9TH KM STONE, OP JINDAL MARG, HISAR	32151535 VALID UPTO 31.03.2025
11	M/s Kailash Proteins Village Kalirawan Mandi Adampur Hisar	31179408 VALID UPTO 31.03.2027
12	DHAN LUXMI BIO FERTILIZERS KILA NO 15, MURABBA NO 397, VPO BALSMAND, Balsmand, Hisar, Haryana, 125001	30607218 VALID UPTO 31.03.2027
13	Shiv Shakti Industries VPO Litani Uklana Distt Hisar	30158598 VALID UPTO 31.03.2026
14	Ashish Agroils Extractions Hisar Road, Surewala Chowk, Uklana Mandi, Distt. Hisar	29911434 VALID UPTO 31.03.2032
15	Deepak Industries Kharar Alipur Road Hansi	29511819 VALID UPTO 30.09.2027
16	Singhal Industries 10 IDC, Distt. Hisar	29458474 VALID UPTO 30.09.2027
17	Laxmi Pipes Limited Bhiwani Road, Hansi, Distt. Hisar	24747666 VALID UPTO 30.09.2023
18	Jindal Stainless (Hisar) Limited,(Cold Rolling Division) OP Jindal Marg, Hisar	27769202 VALID UPTO 30.09.2023
19	BROGA BATH FITTING PRIVATE LIMITED P. No. 98, Sector 27-28, Industrial Area, Hisar	27931394 VALID UPTO 30.09.2027
20	Sumangal Chloride Kalwas Road, Talwandi rukka Hisar.	27498743 VALID UPTO 31.03.2032
21	Shri Om Laxmi Plywood Industries Village Fransi Tehsil and District Hisar	26978858 VALID UPTO 31.03.2027
22	JAI BHARAT INDUSTRIES Plot No.64, Sector 27-28, Industrial Area,	26893972 VALID UPTO 30.09.2027
23	SHRI HARI METAL VPO.- KHANDA KHERI, HANSI, HISAR-125038	26690626 VALID UPTO 30.09.2026
24	JASWANT RASAYAN PRIVATE LIMITED PLOT NO 48 SECTOR 28 HISAR	3718412 VALID UPTO 31.03.2027
25	SANDLEY INDUSTRIES 29 UDYOG NAGAR DELHI ROAD HISAR	17899103 VALID UPTO 30.09.2027
26	Shree Gopala Sanwaria Chemicals Near Janak Steel Tubes Ltd., Delhi Road, Hisar	25052944 VALID UPTO 30.09.2026
27	JINDAL SUPREME (INDIA) PRIVATE LIMITED 9TH K.M. O.P. JINDAL MARG	12658510 VALID UPTO 30.09.2025
28	RAWALWASIA STEEL PLANT PRIVATE LIMITED 6TH KM STONE DELHI ROAD HISAR	25731790 VALID UPTO 30.09.2025

29	KAY ELL OVERSEAS 54 SECTOR 27-28	24396890 VALID UPTO 31.03.2032
30	CBR CRUSHER PRIVATE LIMITED VPO NALWA TEH AND DISTT HISAR	24231055 VALID UPTO 31.03.2027
31	Shri Balaji Phosphate And Organic Ind. VPO Gavad, Hisar	23788873 VALID UPTO 31.03.2025
32	MS RYMON CHEMICAL AND FERTILIZER Plot No. 29, Sector 27-28, Industrial Area Hisar	23789284 VALID UPTO 31.03.2027
33	S.O. INDUSTRIES Mustil No. 124 Killa No. 24/2 , Vill. Sisar- Kharbala, Teh. Banss, Distt. Hissar, Haryana -125042.	21112911 VALID UPTO 30.09.2026
34	FRESH FOOD AGRO INDUSTRIES PLOT NO 225 226 SECTOR 27 28 INDUSTRIAL AREA HISAR	22634303 VAILD UPTO 31.03.2027
35	HARYANA TYRE INDUSTRIES H NO. 134 VILLAGE LITANI BLOCK-1, TEH-HISAR	22585482 VALID UPTO 31.03.2027
36	Maa Metal Kutubpur Road, Hansi	21357271 VALID UPTO 30.09.2026
37	M/S SARBJEET PLYWOOD INDUSTRY vill. agroha, distt. hsiar.	20698758 VALID UPTO 31.03.2026
38	SINGLA METALS PLOT NO. 78, SECTOR 27-28, HISAR	20128217 VALID UPTO 30.09.2026
39	K P ENTERPRISES PLOT NO 31 SECTOR 27 28 HISAR	20365461 VALID UPTO 30.09.2026
40	Sandley Chem (India) Pvt. Ltd., Plot No. 32, Udyog Nagar, Delhi Road, Hisar	20048902 VALID UPTO 30.09.2026
41	SHAMBHU INDUSTRIES PVT LTD VILLAGE SATROD KHAS	19281351 VALID UPTO 31.03.2031
42	CHOUDHARY ENTERPRISES 123 SECTOR 27	19765640 VALID UPTO 30.09.2026
43	Shree Balaji Hallmark Centre Mahadev Sadan basement, Chand Market, Khazanchian Bazar, Hisar	19472471 VALID UPTO 31.03.2026
44	Jindal Stainless (Hisar) Limited (Hot Rolling Division) OP Jindal Marg, Hisar	19053529 VALID UPTO 31.03.2024
45	JRM FOODS PRIVATE LIMITED JIND ROAD HANSI	18891140 VALID UPTO 31.03.2024
46	Colortex Products Private Limited Panihar Chowk Rajgarh Road vill Choudharywas, district Hisar	17873801 VALID UPTO 31.03.2026
47	SARLIA STEEL ROLLING MILLS DELHI ROAD, INDUSTRIAL AREA, HISAR	444542 VALID UPTO 31.03.2024
48	Kartar Singh Contractor Hot Mix Plant Village Gianpura, Barwala, Hisar	18112219 VALID UPTO 31.03.2026
49	RAJIV METALS RAJIV METALS OPP J S INDUSTRY BARWALA ROAD HANSI	15759537 VALID UPTO 30.09.2026
50	AANJNEY GALVANIZERS AND CONSULTANTS VPO MATTERSHAM DISTT HISAR HARYANA	12876836 VALID UPTO 30.09.2026
51	Shri Balaji Chemicals Village Matloda, Distt. Hisar	14911548 VALID UPTO 31.03.2026
52	NATIONAL CHEMICALS 9TH KM STONE BARWALA ROAD VILLAGE TALWANDI RANA DISTT HISAR	14609756 VALID UPTO 30.09.2026
53	Hindustan Metal and Chemicals 9 K.M. Stone, Delhi Road, Hisar	14584242 VALID UPTO 30.09.2026
54	RAWALWASIA ISPAT UDYOG PRIVATE LIMITED 11TH K.M. STONE DELHI ROAD HISAR	13698242 VALID UPTO 30.09.2026
55	Rajiv Gandhi Thermal Power Plant Village - Khedar	13351767 VALID UPTO 30.09.2026
56	SHIV NAUSHADER LAGHU UDYOG V.P.O. - KOTH KHURAD TEHSILL - KHERI JALAB DISTT HISAR	12598063 VALID UPTO 31.03.2026
57	YBK Industries Pvt. Ltd. Village Patan, Hisar	12522885 VALID UPTO 30.09.2025

58	CHANI WOODEN INDUSTIES VPO SATROD KHAS, HISAR	10992666 VALID UPTO 31.03.2025
59	MENTHA OVERSEAS PRIVATE LIMITED Satrod	11522087 VALID UPTO 31.03.2026
60	S A Cottex Private Limited KHASRA NO 353 KILA NO 24/1, 24/2, DOLUTPUR ROAD BARWALA DISTT HISAR - 125001	8643346 VALID 31.03.2025
61	Alpha Agro Snack International Pvt Ltd Plot No 182-C, Sec27-28, Industrial Area, Hisar	8574549 VALID UPTO 31.03.2025
62	Mahipal Ceramics Pvt. Ltd., Post Box No. 48, Mirzapur Road, Hisar	8522197 VALID UPTO 31.03.2026
63	Krishana Krishana Metal Industry Near OK Industry, Hansi	8394997 VALID UPTO 30.09.2025
64	Naveen Enterprises vill Ludas, Hisar	8281062 VALID UPTO 31.03.2024
65	Three Friends Ceramics Ind. Village Malapur, Near Kajla Mandir, Distt. Hisar	8217801 VALID UPTO 30.09.2023
66	Jain Agro Industries 9th KM Stone, Tohana Road, Near Pabra Minor, Vill. Gaibipur, Barwala, Distt. Hisar	8039510 VALID UPTO 31.03.2025
67	Shubh Food Agro Industries Plot No 179-A Sector 27 28 Industrial Area	7923999 VALID UPTO 31.03.2025
68	Kisan Phosphates Private Limited VPO Gawar, Hisar	7899817 VALID UPTO 30.09.2025
69	Ravindra Tubes Private Limited 10th KM Stone, Delhi Road, Hisar	7811473 VALID UPTO 30.09.2025
70	Synergy Waste Management Pvt. Ltd., Plot No.168 Sector 27-28, HUDA Industrial Area, Hisar	7774553 VALID UPTO 30.09.2025
71	QUALITY FOILS (INDIA) PVT LTD 3, Industrial Development Colony,	7733749 VALID UPTO 30.09.2025
72	SHRI BALAJI ENTERPRISES PLOT NO.20, SECTOR 27-28, URBAN ESTATE , DELHI ROAD, HISSAR,HARYANA	7342676 VALID UPTO 30.09.2023
73	Soft Care Surgical Plot No. 95, Sec 27-28, Hisar	7213166 VALID UPTO 31.03.2025
74	Karan Surgical Plot No. 85, Sector 27-28, Distt. Hisar	7172291 valid upto 31.03.2025
75	JK POWER INDUSTRIES VPO MIRCHPUR	7006143 Valid upto 30.09.2024
76	Hisar Silicate and Chemical Works Unit II 6 IDC Hisar	6852068 valid 31.03.2024
77	Sunrise Woods Industries VPO Kohli, Agroha-Adampur Road, Hisar	6810706 valid upto 31.03.2024
78	KRISHANA INDUSTRIES VILLAGE BALAK	5775526 valid upto 31.03.2028
79	M/s Dharam saw and general mills plot no 49, sector 27-28, Hisar	4853228 valid upto 31.03.2028
80	H P COTTON TEXTILE MILLS LTD 15 K M STONE DELHI ROAD VPO MAYAR HISAR HARYANA	13468001 valid upto 30.09.2026



N 29°11'43.3572" (LAT)
E 75°37'8.03424" (LONG)
Altitude: 212 m a.s.l
25/04/2023 4:03 pm
Location provider: Fused
Malapur Neoli Khurd Road
Neoli Kalan 125052
Haryana
India

